Annexure-5

Name of the corporate debtor: Him Alloys and Steels Private Limited ; Date of Commencement of Liquidation 22-01-2026 order received 22-01-2026;
List of Stakeholders as on: _____

List of Operation Creditor (Government Dues)(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
S.No.	Name of Operational Creditor (Government Dues)	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Central Tax & Central Excise Range-Una (CGST Division, Dha	20-12-2023	436,379,261.00	436,379,261.00	Operational Creditor - Government Dues (GST)	NA	NA	NA	NA	28.41	0	0	0	0	Claim in Form B dated 20.12.2023 filed during CIRP for Rs. 36,96,54,661/- plus pending interest, based on ASMT-13 order dated 27.07.2020 and DRC-07 dated 01.07.2022 (tax period Apr 2018 - Mar 2019); deemed
2	Employees' Provident Fund Organisation (EPFO), Regional O	18-02-2026	4,356,531.00	-	Government Dues - Provident Fund & allied dues (Sec. 7A, 7Q and 14B of EPF & MP Act)	NA	NA	NA	NA	-	0	0	4356531	0	Claim in Annexure-A (LFD format) dated 18.02.2026 (letter with annexures also sent on 19.02.2026) for Rs. 43,56,531/- comprising tentative PF & allied dues Rs. 23,88,494 (01/2019-11/2022),
	Total		**440,735,792.00**	**436,379,261.00**						**28.41**			**4,356,531.00**	0	